

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB).No. 357/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company		Madoorie Tea Estate Pvt Ltd and Antarctica Ltd	
ANTARCTICA LTD.			
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KAUSHIK BANERJEE
ADVOCATE

PETITIONING
CREDITOR

V. Singh

2. SUBRANIL DEY
ADVOCATE

PETITIONING
CREDITOR

Subranil Dey (Adv.)
13/07/2017

ORDER

Heard the Ld. Counsels for the petitioner. It appears from the record that he has not proposed the name of any IRP. He is directed to propose the name of IRP along with his consent letter in proper form within 7 days.

Petitioner is further directed to send the notice on the Corporate Debtor informing the date of hearing and file an affidavit regarding service of notice.

List the matter on 27/07/2017.

(Vijai Pratap Singh)
Member (J)